

- (5) A copy of the All India Services (Death cum-retirement Benefits) Second Amendment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 483 in Gazette of India dated the 9th November, 1996 under subsection (2) of section 3 of the All Indian Services Act, 1951.

[Placed in Library, See No. LT-1153/96]

Review and Annual Report of the Gas Authority of India Ltd. New Delhi for the year 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
Sir, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government of the working of the Gas Authority of India Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Gas Authority of India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1154/96]

- (b) (i) Review by the Government of the working of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon, for the year 1995-96.

- (ii) Annual Report of the Bongaigaon Refinery and Petrochemicals Limited Bongaigaon, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1155/96]

- (c) (i) Review by the Government of working of the Indian Oil Corporation Limited, Mumbai, for the year 1995-96.

- (ii) Annual Report of the Indian Oil Corporation Limited, Mumbai, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1156/96]

- (d) (i) Review by the Government of working of the Lubrizol India Limited, Mumbai, for the year 1995-96.

- (ii) Annual Report of the Lubrizol India Limited, Mumbai, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1157/96]

- (e) (i) Review by the Government of working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 1995-96.

- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1158/96]

- (f) (i) Review by the Government of working of the Engineers India Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Engineers India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1159/96]

- (g) (i) Review by the Government of working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 1995-96.

- (ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1160/96]

- (h) (i) Review by the Government of working of the IBP Company Limited, Calcutta, for the year 1995-96.

- (ii) Annual Report of the IBP Company Limited, Calcutta, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1161/96]

- (i) (i) Review by the Government of working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1162/96]

(j) (i) Review by the Government of working of the Madras Refineries Limited, Madras, for the year 1995-96.

(ii) Annual Report of the Madras Refineries Limited, Madras, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1163/96]

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Gas Authority of India Limited and the Ministry of Petroleum and Natural Gas for the year 1996-97.

[Placed in Library. See No. LT-1164/96]

12.03 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fourth Report

[English]

PROF PREM SINGH CHANDUMAJRA (Patiala) : Sir, I beg to present the Fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.03¼ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

First, Second and Third Reports

[English]

SHRI G. VENKAT SWAMY (Peddapalli) : Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on Public Undertakings

(1) First Report on Action Taken by Government on the recommendations contained in their Forty-Third Report (Tenth Lok Sabha) on Mazagon Dock Limited.

(2) Second Report on Action Taken by Government on the recommendations contained in their Fifty-Fourth Report (Tenth Lok Sabha) on Rural Electrification Corporation Limited.

(3) Third Report on Action Taken by Government on the recommendations contained in their

Fiftieth Report (Tenth Lok Sabha) on Power Finance Corporation Limited.

12.03¾ hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

First Report

[English]

SHRI PABAN SINGH GHATOWAR (Dibrugarh) : Sir, I beg to present the First Report (Hindi and English versions) of the Committee on Government Assurances.

12.04 hrs.

UTTAR PRADESH STATE LEGISLATURE (DELEGATION OF POWERS) BILL*

[English]

MR DEPUTY-SPEAKER : Shri Indrajit Gupta.

SHRI RAM NAIK (Mumbai North) : Sir, I have given a notice to oppose the introduction of the Bill which is listed as Item No. 13 of the List of Business. (Interruptions)

SHRI PRAMOD MAHAJAN (Mumbai-North East) : But where is the Home Minister to introduce the Bill?

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Mr Deputy Speaker Sir, I have also objected to it.

[English]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : He is introducing the Bill in Rajya Sabha. (Interruptions) The Home Minister is in the Rajya Sabha. He is coming within two minutes.

[Translation]

MR DEPUTY SPEAKER : You can ask other minister to introduce it.

[English]

SHRI RAM NAIK : The Minister must inform you. (Interruptions)

SHRI RAM VILAS PASWAN : This is only introduction. He is in the Rajya Sabha. He is coming just now.

MR DEPUTY-SPEAKER : He is in the Rajya Sabha.

* Published in the Gazette of India extraordinary, Part-II, Section-2 dated 18.12.96